



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.62/909/2020

Jammu, this the 13th day of October, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Mehboob Ali, aged 37 years, S/o Abbas Ali, R/o Akchamal, District Kargil.

.....Applicant

By Advocate: Mr. A.M Dar

Versus

1. Union Territory of Ladakh through Commissioner/Secretary to Government General Administration Department, Leh.
2. Chairman/Chief Executive Councillor, LAHDC, Kargil.
3. Chairman, District Service Selection Recruitment Board, (Dy.Commissioner),CEO, LAHDC, Kargil.
4. Secretary, District Service Selection Recruitment Board (Dy. Director Employment & Counselling Center), LAHDC, Kargil.
5. Mustafa Ali, S/o Mohammad Abdullah R/o Wakha, Tehsil Shargole, District Kargil.
6. Ahmad Hussain, S/o Abdul Gaffar, R/o Lamsoo Shakarchiktan, District Kargil Chief Executive Councillor..

..... Respondents

(By Advocate: Shri Raghu Mehta.

ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)

During the course of arguments, learned counsel for the applicant submitted that he will be satisfied if a direction is given to respondents/competent authority to consider and decide the representation of the applicant within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to the respondents/competent authority to consider and decide the representation of the applicant, by passing a reasoned and speaking order in accordance with rules within a period of two weeks from the date of receipt of a certified copy of this order with intimation to the applicant. The OA shall be treated as part of the representation. Meanwhile till the disposal of the representation, one post of driver be kept vacant. It is made clear that we have not entered into the merits of the case. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-